

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4092

ANSWERED ON:13.08.2015

LNG Terminals

Pradhan Shri Nagendra Kumar;Suresh Shri Doddaalahalli Kempegowda

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government proposes to establish an offshore Liquefied Natural Gas (LNG) terminals at certain ports in the country and if so, the details and the present status thereof, port-wise;
- (b) the estimated cost of the project and the funds earmarked for the purpose;
- (c) whether the Government/Paradip Port Trust has signed any Memorandum of Understanding (MoU) with some companies including GAIL (India) Limited for setting up of a Floating Storage and Regasification Unit;
- (d) if so, the details and the present status thereof; and
- (e) whether there is any proposal to shift the proposed LNG Terminal from Paradip Port to some other port and if so, the details thereof along with the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a)&(b):Yes, Madam. Kolkata Port Trust has granted permission by following established tendering process to a private company to establish an offshore Floating Storage and Regasification Unit (FSRU) for unloading LNG from LNG carriers and transferring to suitable land fall points through sub-sea pipelines. This project will not involve any investment on the part of Kolkata Port Trust. The estimated cost of the Terminal is around Rs. 3500 Crores and capacity is 4 million tonnes per annum.

Mumbai Port has establish an offshore Floating Storage and Regasification Unit (FSRU) with a capacity of 5 million ton at an estimated cost of Rs. 2740 Crores on PPP mode.

(c)to(e):Yes, Madam. Paradip Port signed MoU on 26.10.2013 with M/s GAIL (India) Ltd. for setting up of an offshore Floating Storage and Regasification Unit (FSRU) at an estimated cost of Rs. 3108 Crore.

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